

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE DEPOSITE SCHEME' (POWER JYOTI ACCOIUNT IN STATE BANK OF INDIA)

In the Court of Civil Judge(Sr.Div)/ACJM, Balrampur

S.N.	Case No	Name of Parties	Under Section/ Act	Police Station/ Department	Proposed Fine	Remark
1	291/2016	State Vs Salahuddeen	290 I.P.C	Maharajganj Tarai	100.00	
2	1498/2016	State Vs Rizwan	290 I.P.C	Maharajganj Tarai	100.00	
3	1502/2016	State Vs Sonu	290 I.P.C	Maharajganj Tarai	100.00	
4	1500/2016	State Vs Naseem	290 I.P.C	Maharajganj Tarai	100.00	
5	1501/2016	State Vs Irshad	290 I.P.C	Maharajganj Tarai	100.00	
6	1499/2016	State Vs Sahjad	290 I.P.C	Maharajganj Tarai	100.00	
7	1496/2016	State Vs Chottan	290 I.P.C	Maharajganj Tarai	100.00	
8	1503/2016	State Vs Lulu	290 I.P.C	Maharajganj Tarai	100.00	
9	1495/2016	State Vs Israyil	290 I.P.C	Maharajganj Tarai	100.00	
10	1497/2016	State Vs Ameen	290 I.P.C	Maharajganj Tarai	100.00	
11	43/17	State Vs Raj Kumar	M.V.Act	Harriya	400.00	
12	58/17	State Vs Baburam	M.V.Act	Harriya	200.00	
13	40/17	State Vs Rajnish	M.V.Act	Harriya	300.00	
14	45/17	State Vs Prahlad	M.V.Act	Harriya	100.00	
15	44/17	State Vs Shiv Kumar	M.V.Act	Harriya	300.00	

